

	<i>Annual Turnover</i> (Rs. in Lakhs)	<i>Net Profit)+/ Loss(-)</i>	<i>Number of employees</i>
1. National Aluminium Co Ltd.	Under Construction		2362
2. Neelachal Ispat Nigam Ltd.	Under Construction		73
3. Orissa Drugs & Chemicals Ltd.	155	(+)1	85
<b>Total :</b>	<b>155</b>	<b>(+)1</b>	<b>2520</b>

(c) The 7th Five Years Plan provides for an outlay of Rs.2244.89 crores for Central industrial and mineral projects (excluding coal, power and petroleum) in Orissa. The outlay covers investment both in the existing projects and on new schemes.

#### **Exploration in Barak Valley Area of Assam and in Tripura**

\*469. SHRI SUDARSAN DAS.: Will the Minister of DPETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal to explore natural gas and oil in the Barak Valley area of Assam and also in Tripura State: and

(b) If so, the places and the time by which the exploration work is likely to be started and the details thereof?

**THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) and (b) :- ONGC is already conducting explora-**

tion for hydrocarbons in Barak Valley and Tripura.

At present, five rigs have been deployed in Barak Valley and six rigs in Tripura.

#### **Applications for New Electric Meters Pending in Desu Office Rohini, Delhi.**

SHRI RAMASHRAY PRASAD SINGH: Will the Minister of ENERGY be pleased to state:

(a) whether a number of applications are pending in Delhi Electric Supply Undertaking office, Rohini Sector-8, Delhi for installation of electric meters; if so, since when and the reasons for delay;

(b) the number of complaints received by DESU/Government against that office during 1 January, 1986 to 31 st October, 1987 and the action taken thereon; and

(c) The time by which the electric meters will be installed?

THE MINISTER OF STATE IN THE DEPTT. OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) to (c). About 210 applications for new electricity connections in the Rohini complex were pending on 30.11.1987, the oldest being of December, 1986. Delays occur in some cases mainly for want of completion of necessary requirements by prospective consumers, new areas not being fully electrified, and lack of access to consumers' Premises. The Delhi Electric Supply Undertaking expects to give electric connections against the above pending applications by the end of December, 1987, subject to completion of necessary requirements by the prospective consumers. According to DESU, during the period from March 1986 to October, 1987, there were in all 5205 'no current' complaints in regard to the Rohini complex, all of which were attended to.

**LPG Facility in Malappuram District in Kerala**

\*471 SHRI G.M. PANATWALLA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) The number of places in Malappuram district of Kerala which have been covered by LPG facility as on 31 October, 1987;

(b) whether the said district is highly neglected in providing LPG facility;

(c) The number and names of places in the said district in which LPG distributorships are proposed to be established in the Marketing Plan for 1987-88; and

(d) The steps, if any, to ensure due coverage of the district.?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI BRAHMADUTT): (a) As on

October 31, 1987, six places were covered by LPG facility in Malappuram district of Kerala;

(b) No, Sir,

(c): The oil Industry has proposed to establish an LPG distributorship at Manjeri under its Marketing Plan 1987-88;

(d): In addition to the above, the Oil Industry has initiated action to set up LPG distributorships at the following locations in Malappuram district:

1. Parapanangadi

2. Thirurangadi

3. Nilambur

With the commissioning of these distributorships, all towns in Malappuram district offering viable marketing of LPG would be provided with LPG facility.

**Power Cuts by DESU**

\* 472 SHRI M. RAGHUMA REDDY: Will the Minister of ENERGY be pleased to state:

(a) Whether power cuts for long hours are still resorted to despite the assurances given by the Delhi Electric Supply Undertaking;

(b) If so, the reasons, therefore; and

(c) The steps taken to ensure uninterrupted power supply in the capital?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) No, Sir,

(b) Does not arise.